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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

...

O.A. No.549 of 1991

Dated New Delhi, this 21st day of March, 1995

Hon'ble Mrs Lakshmi Swaminathan, Member(J)
Hon'ble Mr K. Muthukumar, Member(A)

Shri Arvind Kumar
S/o Shri Surendra Pal Singh
House No.362, Adarsh Bhawan
Race Course Colony
Bulandshahr (U.P.)

... Applicant

By Advocate: None

Versus

1. Ministry of Home Affairs
Through Secretary
Block No.12, 5th Floor
Lodhi Road
NEW DELHI
2. The Chairman
Staff Selection Commission
Block No.12, C.G.O. Complex
NEW DELHI
3. Regional Director
Central Zone
Staff Selection Commission
8 Beli Road
Allahabad

... Respondents

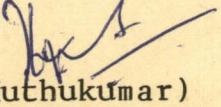
By Advocate: Shri N. S. Mehta

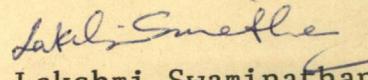
O R D E R
(Oral)

Mrs Lakshmi Swaminathan, M(J)

None is present for the applicant. There were none for the parties on the previous date i.e. 20.3.95. On 20.1.95 the learned counsel for the applicant had submitted that the applicant had been granted relief by the respondents though he would like to ascertain the facts.

In view of the above, it appears that the applicant is no longer interested in pursuing the case. Hence, the case is dismissed in default for non-prosecution.


(K. Muthukumar)
Member(A)


(Mrs Lakshmi Swaminathan)
Member(J)